

still being continued on most of the selected trains.

(b) Yes, Sir.

(c) In view of considerable difficulties being experienced in maintaining satisfactory service and ensuring hygienic supply of potable water, it is not proposed at present to extend this experimental scheme.

#### **Railway employees of Olavakkot Division**

\*15. SHRI K. CHANDRASEKHARAN: Will the Minister of RAILWAYS be pleased to state:

(a) what is the number of employees in Olavakkot Division of Southern Railway who were not involved in acts of violence and sabotage but whose services were terminated during the last Railway strike; and

(b) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH): (a) and (b) 57 employees who indulged in specific offences of serious intimidation of workers, acts of violence, etc., were removed from service in Olavakkot Division of Southern Railway by the competent authority under the Railway Servants Discipline and Appeal Rules. In addition, 12 employees were dismissed from service as a result of conviction by court of law for other cognizable offences under various enactments. As a result of consideration of the individual appeals submitted by 68 of these employees, 45 have been since taken back to duty and appeals of 22 are under consideration; appeal of one employee has been rejected.

#### **Unclaimed wagons of food grains**

\*16. SHRI SANAT KUMAR RAHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that 50 wagons of foodgrains were lying unclaimed in the

railway yard at Royapuram in Tamil Nadu State; and

(b) if so, the steps taken by the Railways for the disposal of the unclaimed food-grains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir. In fact, there was accumulation to the extent of over 50 wagon loads of grains and pulses at Royapuram Goods Shed, in the second week of October, 1974.

(b) As the consignments were booked to 'self', the forwarding stations were telegraphically advised to send particulars and to obtain senders' instructions regarding disposal of accumulated wagons. Wharfage charges on the bulk consignments were also increased with effect from 9-10-1974. The position was immediately intimated to the Government of Tamil Nadu who, under the Tamil Nadu Coarse Grains, Pulses and Grams (Declaration and Requisitioning of Stock) Order, 1974 took possession of 20 wagons of grains and pulses lying for over 7 days. The effect of this step was that the other accumulated wagon loads of grains and pulses were taken delivery of by the parties. The position is now normal. On 5-11-1974 only 18 wagon loads of grains and pulses were lying in the goods shed at Royapuram for less than 7 days.

#### **'Janta' toilet soap**

\*17. SHRIMATI SUSHILA SHANKAR ADIVAREKAR:  
SHRIMATI SUMITRA G. KULKARNI:  
SHRIMATI PRATIBHA SINGH:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have recently taken any decision to allow the soap industry to produce "Janta" toilet soap in the country;